

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH NEW DELHI
ORIGINAL APPLICATION NO. 287/2022**

IN THE MATTER OF:

AMIT KISHORE & ORS

...APPLICANTS

VERSUS

UTTAR PRADESH STATE POLLUTION

CONTROL BOARD & ORS

...RESPONDENTS

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APPLICANT

THROUGH


MAYANK ARORA/ ADITYA
NARAYAN SHUKLA/ ABHINAV
AGRAWAL/
D-146, LGF, Defence Colony, New Delhi-
24 | 954, JMD Megapolis, Sohna Rd,
Sector 48, Gurugram, Haryana – 122018
Contact – contact@advocatemayank.in

Date 15.07.2024

Place Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL
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EVIDENCE BY WAY OF AFFIDAVIT

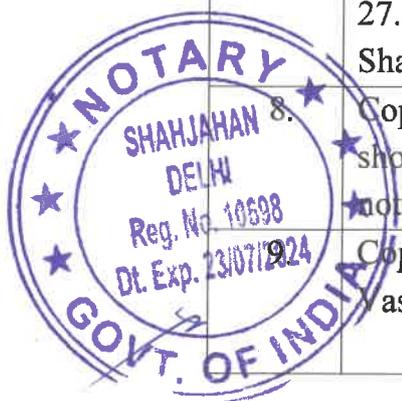
I, Sh. P.K. Arora, S/o Late Lachman Das, R/o 118 Sector 15, Vasundhara, Ghaziabad, Uttar Pradesh – 201012 aged about 65 years do hereby solemnly affirm and declare as under:

1. I say that I am an applicant in the above captioned matter.
2. I say that I am exhibiting the following documents as evidence in the present matter:

S. No.	Document	Exhibit No.
1.	Copy of handover documents dated 30.10.2002 by Awas Vikas Parishad to Ghaziabad Municipal Corporation	Exhibit – PW 1/1
2.	Copy of Photographs, newspaper cutting of the area in dispute	Exhibit – PW 1/2
3.	Copy of photographs and newspaper publications showing uprooting of trees and encroachment	Exhibit – PW 1/3
4.	Copy of letters and correspondence between	Exhibit – PW



	Applicants and the Respondents/concerned authorities and amongst the Respondents/concerned authorities.	1/4
5.	Copy of RTI application number 1567/M-37/147 filed with Respondent No. 3 dated 28.06.2023 filed by Mr. Parvesh Arora along with its reply dated 25.07.2023 by Public Information Officer and photographs of measurement book	Exhibit – PW 1/5
6.	Copy of RTI application no. 5609/DUDA Public Information/ 2023 before DUDA dated 02.06.2023 filed by Girish Kumar Sharma along its reply 27.07.2023 by Public Information Officer, DUDA, Ghaziabad.	Exhibit – PW 1/6
7.	Copy of RTI application dated 02.06.2023 filed with the executive engineer of Respondent no. 2 filed by Mr. Girish Kumar Sharma along with first Appeal dated 27.07.2023 by Mr. Girish Sharma	Exhibit – PW 1/7
8.	Copy of News Paper cutting showing seeking of penalty for not providing information	Exhibit – PW 1/8
	Copy of Handover Zonal Plan Masundhara, Ghaziabad	Exhibit – PW 1/9



- 3. I say that I wish to lead only documentary evidence and no oral evidence in the present matter.
- 4. I say that I am moving an application under Order XVI for proving the veracity and for a clear understanding of the documents exhibited above.
- 5. I say that the above-mentioned statements are true and correct to the best of my knowledge.

*Abhinav Agrawal
2/4/22/2023*
I identified the deponent who has signed/put in my presence.

R. Arora
Deponent

VERIFICATION

11 5 JUL 2024

I, Sh. P.K. Arora, S/o Late Lachman Das, age about 65 years, R/o 118 Sector 15, Vasundhara, Ghaziabad, Uttar Pradesh – 201012, do solemnly affirm that:

- i. The contents of paragraphs 1 to 5 of this affidavit are true and correct to the best of my knowledge.
- ii. Nothing material or relevant has been wilfully concealed therefrom.

11 5 JUL 2024

Verified at New Delhi on this the _____ day of July 2024.

NOTARY DELHI
I identified the deponent who has signed/put in my presence.



Scanned Copy
R. Arora
Deponent
ATTESTED
NOTARY DELHI